Year	Amount released (Rupees in crore)
2007-08	51.90
2008-09	48.02
2009-10	52.18
2010-11	51.88

(as on 14-03-2011)

The Central Government has been supplementing the efforts of State Government in modernizing its police forces by providing financial assistance under the MPF Scheme. The Central assistance to States, including Gujarat, under the Scheme is determined keeping in view, inter-alia, demands and security scenario in other States, utilization of funds by the concerned State and overall availability of funds under the Scheme as per the allocations received from the Ministry of Finance. Since the financial year 2005-06, funds are also provided to Gujarat for meeting the specific policing requirements of desert areas and Mega city of Ahmedabad within the overall allocation made to the State under the MPF Scheme.

## Quick verification of Indians in foreign jails

2261. SHRI SYED AZEEZ PASHA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has noted the need to ensure that passport and verification of antecedents and citizenship details are efficiently sent to our Missions to facilitate early release of Indians in foreign jails; and
  - (b) whether it is a fact that it takes two months or more for Government to respond?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) As per information available, nationality verification is completed by the State Governments in most of the cases, where full identifying particulars are available, within a period of 45 to 60 days. Suitable steps are taken by the State Governments to complete the process as expeditiously as possible.

## Illegal infiltration of chinese nationals

2262. SHRIMATI SHOBHANA BHARTIA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether some Chinese nationals were recently arrested by Sashastra Seema Bal (SSB) at Bahraich when they were clicking photos of SSB camps which are in prohibited areas;
  - (b) if so, the facts thereof;
- (c) whether the arrested Chinese nationals were having PAN cards issued by Government of India in their names;
  - (d) if so, how the Chinese nationals obtained these cards; and
- (e) the steps taken by Government to check illegal infiltration of Chinese nationals in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) As per the information available, Sashastra Seema Bal (SSB) had apprehended three Chinese nationals on 17.1.2011 on Indo-Nepal Border for not carrying proper documents. One PAN card issued in the name of one of the Chinese national mentioning the office address as Huawei Telecommunication Company Ltd., Gurgaon was also seized. The three Chinese nationals were handed over to the Rupediha Police Station, District Bahraich, UP and case under Foreigners Act and Passport Act was registered against them.

(e) SSB has established 450 Border Out Posts (BOPs) on Indo-Nepal Border which regularly carries out various operational activities like patrolling and naka along the border. Random checking of persons crossing the border are also being carried out to check any misuse of the open border.

## Abduction of a DM and an engineer by naxalites in Orissa

†2263. SHRI RUDRA NARAYAN PANY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware that the naxalites had recently abducted a district magistrate and a Junior Engineer in Orissa;
  - (b) if so, the details thereof;
- (c) whether it is also a fact that in order to secure release of abducted people, the Government of Orissa has accepted many illegitimate demands of naxalites;
  - (d) if so, the details thereof;

†Original notice of the question was received in Hindi.